

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 207/252/ND/2018

In the matter of:

Uniyal Cargo Movers Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 09.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant	: Mr. Suresh Kumar, Adv.
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Mr. Deepak Anand, Jr. St. Counsel with Mr. Aayushmaan Vatsyayana,

ORDER

Learned counsel for the appellant states that as per the order dated 25.07.2018 the bank statement of the appellant company was operated and the details have been received only yesterday and for filing the compliance affidavit seeks time One week is granted. For further consideration on 29.08.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

